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8-9-2004

MA - 1400/2004 in

OA - 2930/2003

Present: Shri M.L. Sharma, del. proxy counsel for
Shri H. P. Chakravorty, for applicant.

Shri Rajender Khatter, del. counsel for
respondents.

Learned counsel of respondents drew
our attention to Annexure R-1 dated 10-2-2004
contending that respondents have complied with
directions of this court contained in order
dated 10-12-2003 in OA-2930/2003. Learned proxy
counsel for applicant stated that respondents
have changed the category of the applicant
from cook-taker to cleaner. Applicant is
free to challenge respondents' order dated 10-2-2004.

Vide Annexure R-1 dated 10-2-2004, Tribunal's
directions have been complied with. Applicant
shall have liberty to take legal recourse
on remaining aggrieved.

MA - 1400/2004 stands disposed of.

W
(Shanker Singh)
M(J)

V.K. Majotra
(V.K. Majotra)
VC (A)